

Abolition of Octroi

457. SHRI GURUDAS DAS
GUPTA:
SHRI CHATURANAN
MISHRA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that Government have decided to abolish octroi in all the Union Territories;

(b) whether any State Government has agreed to abolish the octroi, if so, the details thereof; and

(c) if not, what is Government's reaction to the State Government's stand on the issue?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The Central Government have decided to abolish octroi in all the Union Territories except Andaman & Nicobar Islands and Lakshadweep.

(b) No, Sir.

(c) The Central Government have taken up the matter with the concerned State Governments to abolish octroi.

Asian Development Bank Loan for Paradip Port

458. SHRI RAJNI RANJAN SAHU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Asian Development Bank has sanctioned a loan of \$285 million for Paradip Port; and

(b) if so, the details of work proposed to be taken at Paradip Port or elsewhere?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Asian Development Bank has approved a loan of \$285 million for the development of coal handling

facilities at Paradip and Ennore near Madras.

(b) The main components of work proposed to be taken up at Paradip are as follows.

- (i) Construction of two berths for ships upto 65,000 DWT;
- (ii) Capital dredging;
- (iii) Civil works on shore, including utilities and amenities;
- (iv) Floating craft for port operations;
- (v) Supply and installation of coal handling equipment.

It is proposed to develop a new port at Ennore near Madras and the main components of works are as follows:

- (i) Construction of two berths for ships upto 65,000 DWT;
- (ii) Capital dredging of approach channel and harbour basin;
- (iii) Construction of two breakwaters;
- (iv) Civil works onshore including coastal protection, utilities and amenities;
- (v) Floating craft for port operations; and
- (vi) Navigational aids.

Declaration of State Highways as National Highways in Maharashtra

459. SHRI SHIVAJIRAO GIRI-DHAR PATIL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Maharashtra has requested for declaration of some of the State